NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAL



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

. : TCP/234/2017

NAME OF THE PETITIONER(S) : JACOB THOOMKUZHY & ORS

NAME OF THE RESPONDENT(S) : JEEVAN TELECASTING CORPORATION LTD

UNDER SECTION

: 397/398

S.No. Name (in Capital)	Represented by	Signature
1. K. Maroj Menon P. Weelakantan	Coursel for Penhoner	Relatautauf.
2.D. Fafarlehh	R.I.	D. Film.

3. Dr. K.S. Ravichadin - Respondents KSRD 100.

ORDER

Counsels for both the parties are present and reported that the settlement could not get materialized and prayed for adjournment for submission of the final arguments. At request, matter is adjourned. Put up on 23.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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